NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI M. K. SHRAWAT MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Vishwa Vishal Textiles Ltd. & Ors.			
CP No. 32	/2013 u/s 397-398 DATE : 11.07.201	6_TIME: <u>10.30 A M</u>	OTS.
SR. NO	Satyan S. Srani 1/6 S.D. Israni Law Chambers	DESIGNATION Adu for Respondents	Satyan

<u>Order</u>

C.P No. 32/397-398/NCLT/MB/MAH/2013

- 1. Ld. Counsel on behalf of the Respondent is present, from the side of the Petitioner Ld. Counsel has sought adjournment.
- 2. Pleadings are not yet complete.
- 3. Two weeks time is given to file rejoinder by the Respondents and further sur-rejoinder by two weeks thereafter by Petitioner.
- 4. List this matter on 11th August, 2016 at 10.30 a.m. for hearing.

Sd1-

M. K. SHRAWAT Member (Judicial)

Dated: 11th July, 2016.